

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/274/2020



This the 17th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mohd. Ashraf, Aged 20 years, S/o Mohd. Sadeeq, R/o Kalaban, Mendhar, Poonch and 6
ors

.....Applicants

(Advocate:- Mr. H A Siddique-Not Present)

Versus

State of Jammu & Kashmir through Financial Commissioner; Agriculture Production
Department, Civil Secretariat, Jammu and 17 others.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned DA.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the
video conference and the case being listed in the regular cause list, he has not joined the
video conference today.

2. On the last listed date i.e. 22.04.2021 also, nobody had joined the video
conference on behalf of the applicant. It seems that the applicant has lost interest in
pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of
applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun